

**HIGH COURT OF TRIPURA
AGARTALA**

CIRCULAR

Dated, Agartala, the 9th August 2018.

Shri Ashutosh Pandey, Secretary, High Court Legal Services Committee who has been transferred & posted as Member-Secretary, Tripura State Legal Services Authority will also hold the charge of the Secretary, High Court Legal Services Committee until further order.

This is issued with immediate effect in partial modification of Notification dated 17.07.2018.

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/18/13278-328

Dated, Agartala, the 9th August 2018

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. The LR & Secretary, Law Department, Government of Tripura, Agartala.
5. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Khowai Judicial District, Khowai/Unakoti Judicial District, Kailashahar/Dhalai Judicial District, Ambassa/Sepahijala Judicial District, Sonamura.
6. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
7. The Registrar (Vigilance), High Court of Tripura, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.

11. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
12. The Addl. District & Sessions Judge, Dhalai Judicial District, Kamalpur.
13. The Registrar (Admn.), High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), North Tripura Judicial District, Dharmanagar/ South Tripura Judicial District, Belonia/ Dhalai Judicial District, Ambassa/West Tripura Judicial District, Agartala/ Khowai Judicial District, Khowai/Sepahijala Judicial District, Sonamura/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
16. All Deputy Registrars, High Court of Tripura, Agartala.
17. The Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, Khowai Judicial District/Sonamura & Bishalgarh, Sepahijala Judicial District/Kamalpur, Gandacherra & Longtharai Valley, Dhalai Judicial District, Kanchanpur, North Tripura Judicial District/ Amarpur, Gomati Judicial District/Sabroom, South Tripura Judicial District.
18. **Shri Ashutosh Pandey**, Secretary, High Court Legal Services Authority, High Court of Tripura, Agartala.
19. **Shri A. Debbarma**, Registrar (Judicial), High Court of Tripura, Agartala.
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
21. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
22. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in official Website of the High Court.
23. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
24. Personal file of the Officer concerned.
25. ORDER FILE.


Registrar General